



CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH
KOLKATA

O.A/350/1863/2018

Date of Order: 22.07.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Pravati Mondal (Jana), wife of Sri Ram Krishna Jana, residing at Village Raynagar, Ward No. 12, Post Office and Police Station – Diamond Harbour, South 24 Parganas – 743331, working as Staff Nurse of SCM Medical Unit Kakdwip Unit, South 24 Parganas.

--Applicant.

--versus--

1. Union of India, service through the Secretary, Ministry of Labour and Employment, Shram Shakti Bhawan, Rafi Marg, New Delhi – 110001.
2. Under Secretary, Labour Welfare Organization, Ministry of Labour and Employment, Government of India, Jaisalmer House, Mansingh Road, New Delhi – 110011.
3. Welfare and Cess Commissioner, Labour Welfare Organization, Ministry of Labour and Employment, Government of India, 2nd MSO Building, 5th Floor, Nizam Place, 234/4 AJC Bose Road, Kolkata – 700020.
4. The Deputy Labour Welfare Commissioner (C), Ministry of Labour and Employment, Office of the Welfare & Cess Commissioner, Labour Welfare Organization, (Government of India), 234/4 AJC Bose Road, Kolkata – 700020.

--Respondents.

For The Applicant(s): None

For The Respondent(s): Mr. R. Halder, counsel

O R D E R (Oral)

Per: Ms. Bidisha Banerjee, Member (J):

Mr. R. Halder, ld. counsel for the respondents, is present and submits that the applicant has joined the place of posting.

2. None appears on behalf of the applicant to press the O.A.
3. Since the applicant has joined the place of posting, the matter has become infructuous and is accordingly dismissed as being infructuous. No costs.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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